

recommendations made by Shri Gyan Prakash. The Committee has been asked to give its report by 31.12.1994.

(6) It is not considered necessary to place the Report on the Table of the House.

Centrally Sponsored Schemes

1118. SHRI DILEEP BHAI SANGHANI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the names of Centrally sponsored schemes for which assistance is being given by the Government to Gujarat; and

(b) the details of the assistance given during 1993-94 and 1994-95 so far?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b): Centrally Sponsored Schemes are formulated by the Central Ministries/Departments in consultation with the State Governments/UTs. These schemes are monitored by the Administrative Ministries concerned. The Planning Commission do not have any direct role in their implementation. It however, generally reviews the implementation of Plan schemes during the Annual Plan discussions with the States/UTs.

Management of Solid Waste

1119. SHRI PRAKASH V. PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any MOU has been signed recently between HUDCO with a French Agency for a long term co-operation for efficient management of solid wastes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGNON): (a) Yes, Sir.

(b) A Memorandum of Understanding (MOU) was signed between HUDCO and the French Agency, Agencies DEL 'environment ET DE LA Maitrise DE L energie (ADEME) on 3.10.94 for taking up feasibility studies and technology demonstration of various aspects of waste management in the cities of Jaipur, Bhubaneshwar and Rajkot. Jaipur will be taken up in the first phase. It also includes institutional strengthening of HUDCO for effective co-ordination of the programme and professional support to the local agencies.

Aonla (Bareilly) Unit of IFFCO

1120. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Aonla (Bareilly) unit of IFFCO has achieved its increased capacity;

(b) if so, the details thereof;

(c) the number of new appointments made as a result of increased capacity, and the details thereof;

(d) whether jobs have been provided to the representatives of the farmers whose land was acquired for the said unit;

(e) if not, the number of cases pending; and

(f) the time by which they are likely to be provided jobs?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b): IFFCO is currently implementing a Scheme for doubling of the production capacity of its Aonla based ammonia-urea plant at a cost of Rs. 960 crores of produce an additional 3.34 lakh tonnes of nitrogen per annum. The project is scheduled to be mechanically completed in the last quarter of 1996.

(c) Till now, the work of Aonla Expansion Project is being handled through the existing work force, except temporary appointment of two, typist clerks through the employment exchange.

(d) to (f): IFFCO has provided direct employment to 196 persons in unskilled and semi-skilled categories from the land losers. The remaining families who lost their land will get preference as and when vacancies occur, subject to fulfilment of qualifications and suitability.

Honey Production

1121. SHRI P. KUMARASAMY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have launched any new scheme to promote the development of apiculture and honey production in the country;

(b) if so, the details thereof; and

(c) the amount allocated for the scheme for 1994-95 State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Ministry of Agriculture have launched a Central Sector Scheme on "Development of Bee-keeping for improving Crop Productivity" for the 8th Five Year Plan from 1994-95 to 1996-97 with the total outlay of Rs. 18.87 Crores. The details of the Scheme component-wise are as indicated below:—

S. No.	Particulars	Rs. in Crores
1.	Promotion of research & development	2.50
2.	Production of bee colonies	8.05

S. No.	Particulars	Rs. in Crores
3.	Assistance to Bee-keeping/Cooperatives/Associations/Federations	6.00
4.	Training	1.00
5.	Promotional	1.00
6.	Planning for long-term development	0.20
7.	Headquarter expenditure	0.12
	Total	18.87

(c) An amount of Rs. 1 Crore have been earmarked for implementing the scheme during 1994-95. The proposals have been called for from various implementing agencies including State designated agencies. A tentative allocation of Rs. 10 lakhs have been allocated to various States provisionally for the component "Production of Bee-colonies".

Foreign Training

1122. SHRI SARAT PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) the number of officers sent for training abroad during the last three years, cadre-wise;

(b) whether officers belonging to Central Secretariat Services are given preference for foreign training; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) Officers are deputed for foreign training by their respective cadre controlling authorities. Information regarding the deputation of officers for training abroad is not centrally maintained. It will be collected and laid on the Table of the House.

(b) Officers of all cadres are deputed for training abroad by their cadre authorities depending on their eligibility and the relevance and suitability of training programme.

(c) Does not arise.

Coordination between Scientific Units

1123. SHRI SUDHIR SAWANT: Will the PRIME MINISTER be pleased to state:

(a) whether any organisations have been established in the country to act as link between scientific laboratories and other institutions engaged in scientific research and industrial establishments for transferring technologies or for the benefits of industries;

(b) if so, the details thereof;

(c) whether the organisations referred to above charge any fees for affecting such transfer technologies; and

(d) if so, the details thereof and the profits earned by them during the last two years?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY, AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (d): Informations is being collected and will be placed on the Table of the House.

[Translation]

Foreign Investment in Biotechnology

1124. SHRIMATI SUMITRA MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) the extent to which foreign investment has been allowed in the various sectors of biotechnology during each of the last three years vis-a-vis the actual investment made therein; and

(b) the names of the countries which have made this investment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b): Sector-wise and country-wise break up of foreign direct investment approved during the period from 1991 to 1994 (up to October) are attached at *Statement-I* and *Statement-II*. Specific figures for bio-technology are not maintained separately.

However as per the information received from Department of Bio-technology, the foreign direct investment approved in certain sectors for Bio-technology is as under:

(Rs. in Lakhs)

Year	Amount of foreign direct investment approved
1992	405.41
1993	97.00
1994 (up to October)	23.50

The investment is envisaged by companies from U.K., France, USA, Germany, the Netherlands, Japan, South Korea, Israel. Sector-wise data on actual inflow of foreign investment has not been centrally maintained.